

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2412
ANSWERED ON:08.12.2014
GAIL MANUFACTURING UNIT
Mahajan Smt. Poonam

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Gas Authority of India Limited (GAIL) proposes to enter into the fertilizer manufacturing business in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the said decision is likely to be taken by GAIL?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c): GAIL has signed a Memorandum of Understanding (MoU) with Rashtriya Chemicals & Fertilizers Limited (RCF), Coal India Limited (CIL) and Fertilizer Corporation of India Limited (FCIL) for revival of FCIL Talcher on 05.9.2013 for:

- (i) Formation of a Joint Venture Company for upstream coal and gas purification complex to produce Ammonia Synthesis Gas.
- (ii) Formation of a Joint Venture Company for downstream fertilizer cum Ammonium Nitrate Complex and Off-sites to produce urea utilizing the Ammonia Synthesis Gas.

GAIL is primarily focusing on upstream and has issued an Expression of Interest for selecting Licensors for coal gasification technology for production of Ammonia Synthesis Gas. The Licensors for coal gasification technology is likely to be finalized by January 2015 and the investment decision shall be made by 31.12.2015.